CP No.160/2015
OA No.2361/2013
MA No.720/2016

New Delhi, this the 15th day of March, 2016

Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Mr. P. K. Basu, Member (A)

Rahul Tomar
S/o Vijender Tomar,
Gali No.4, House No.38/4,
Azad Nagar, Baraut, Baghpat,
Uttar Pradesh.   …. Applicant.

(By Advocate : Shri Aditya Singh)

Versus

1.   Shri Rajiv Mehta
        Director General
        NCB West Block 1,
        Wing No.5, R. K. Puram,
        New Delhi 110 066.

2.   Shri Amitava Bhattacharya,
        Chairman,
        Staff Selection Commission,
        Block No.12, CGO Complex,
        Lodhi Road,
        New Delhi 110 003.

3.   Shri L. C. Goel,
        Secretary,
        Ministry of Home Affairs,
        North Block,
        New Delhi 110 066.   ….. Respondents.

(By Advocates : Shri Rajeev Kumar for respondent Nos.1 & 3.
                Shri S. M. Arif for respondent No.2)

: O R D E R (ORAL) :

Justice Syed Rafat Alam, Chairman :

This is an application for initiating contempt proceedings against

the respondents.

2.   When the matter was earlier heard on 10.03.2016, a statement was made at the Bar that the order of this Tribunal has been complied with. It was also stated on behalf of the respondents that in this regard compliance affidavit would be filed, and, therefore, the matter was fixed for today.

3.   At the outset, Shri Aditya Singh, learned counsel for the applicant submitted that the order of this Tribunal dated 27.11.2014 in OA No.2361/2013 has been implemented. Shri Rajeev Kumar, learned counsel for respondent Nos.1 & 3 stated that compliance affidavit dated 10.03.2016 showing compliance of the order has also been filed, which is on record.

4.   In view of the above, and as admitted by learned counsel for the applicant himself that the order of the Tribunal has been implemented, we are of the view that there is no reason to proceed further in the matter. The CP is accordingly dismissed. Respondents are discharged from notices.

(P. K. Basu)   **(Syed Rafat Alam)**
Member (A)   **Chairman**

/pj/